

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 993/2014

STATE OF U.P

Petitioner(s)

VERSUS

LATOORI & ANR

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 16/10/2014 This petition was called on for hearing today.

For Petitioner(s) Mr. Darpann Bhuyan, Adv.
 Mr. C. D. Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that although by order dated 6.8.2014 of this Court three weeks time, as last chance was given to the learned counsel for the petitioner to comply with the terms of the Office Report, yet he has not done the needful so far. Viewed in that context, the matter shall be listed before the Hon'ble Judge in Chambers for further future directions. Await orders. List thereafter.

(M K HANJURA)
Registrar